NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 12.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(CAA)		For Hearing	230/ 232	DHFL VYSYA Housing Finance Limited
No.38/BB/				
2017				

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

1. SAJI. P. JOHN

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Counsel for petitioner is present. Counsel has filed joint synopsis and also a memo along with a letter from the Reserve Bank of India Smt. M.R. Sinchana appearing for ROC and RD is present. We have heard the counsel appearing for the petitioner and also the Standing Counsel for ROC and RD.

The matter is listed for orders on 27.10.2017.

MEMBER (J)

MEMBER (T)